

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. (CAA)-71(PB)/2017  
C. A No.

CORAM:

**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY : M/S.** Den Network Ltd  
And  
Sky Cable Network Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 230-234**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1. MR. DEEPAK DIWAN, Adv

Petitioners

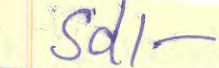
2. Ms. NEERJA SHARMA, Adv

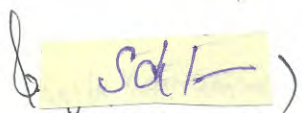


**ORDER**

Let the CP be listed before Hon'ble Principal Bench as similar matters concerning the issue of strength of voting in percentage and value terms in relation to meetings convened under the directions of this Tribunal are posted to hearing.

List on 27.04.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
17.04.2017